THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Rules for construction of building in Mumbai

†1237. DR. PRABHA THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a)   whether Government is conscious of environment related standards in the cities of the country;

(b)   whether environment related rules have been followed in already constructed multi-storey buildings and those under construction in different areas from Bandra to Boriwali in Mumbai; and

(c)   the rules regarding space between two buildings or construction of park or plantation of trees in the buildings premises and the action that Government takes in the event of non-compliance of these rules, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Yes, Sir.

(b) and (c) Yes. The Government of Maharashtra has informed that the NOC from Ministry of Environment and Forest (MoEF) is insisted upon wherever applicable, in accordance with the policies in force at the time of granting commencement certificate to the building. The open spaces of the building, plantation of trees and layout Recreation Ground (RG) are permitted by the Planning Authority as per the provisions of the Development Control Regulations and action is taken as per the provisions of the Maharashtra Regional and Town Planning Act, 1966 and Municipal laws in case of any violations.

New cities under JNNURM Scheme

1238. SHRI NARESH AGRAWAL: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

(a)   whether Government has included new cities under the Jawaharlal Nehru National Urban Renewable Mission (JNNURM) Scheme;

(b)   if so, the details of the same, State-wise; and

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†Original notice of the question was received in Hindi.

(c)   the details of the fund provided to these cities under JNNURM till now?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Yes, Sir, Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched in December, 2003 is a reform linked infrastructure Development programme. 63 cities were covered under Urban Infrastructure and Governance (UIG) Sub-Mission of JNNURM. The Government in January, 2009 has included two cities namely Tirupati in Andhra Pradesh and Porbandar in Gujarat under UIG Sub-Mission of JNNURM. All other cities are covered under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM.

(c)   Three projects with approved cost of Rs. 8498.00 lakhs and Additional Central Assistant (ACA) commitment of Rs. 6798.20 lakhs has been approved for the city of Tirupati under UIG Sub-Mission of JNNURM. An amount of Rs. 3996.70 lakh of ACA has been released for utilization for the projects so far.

Two projects with approved cost of Rs. 13811.69 lakhs and ACA commitment of Rs. 11049.36 lakhs has been approved for the city of Porbandar under UIG Sub-Mission of JNNURM. An amount of Rs. 2762.34 lakhs of ACA has been released for utilization for the projects so far.

Ban on manual cleaning of sewers

1239. SHRI RAJKUMAR DHOOT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a)   whether Government propose to impose a ban on manual cleaning of sewers in which people get killed due to poisonous gases while cleaning sewers in the Metropolitan and other urban areas in the country and provide alternative ways for the purpose with Central funding; and

(b)   if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) The "Prohibition of Employment as Manual Scavengers and their Rehabilitation Bill, 2012" introduced by the Ministry of Social Justice and Empowerment in Lok Sabha on 3.9.2012, *inter-alia*, prohibits hazardous manual cleaning of sewers and septic tanks. This provision is meant to eliminate the risk to the health and safety of such workers, and casts an obligation